

DIVISION BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/657(KB)2018  
COMP.APPL/763(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	NARPAT SINGH SURANA VS M.L. CHOPRA SHIPPING PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For the Petitioner**

**Mr. Arik Banerjee, Adv**

**Ms. Shreyashi Maity, Adv**

**For Respondent No. 1,2 & 3**

**Mr. Jayabrata Mukherjee, Adv.**

**Ms. Sukanya Das, Adv.**

**ORDER**

1. Learned counsel on both sides present.
2. **Post this matter on 04.11.2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**